

NOTICE

IT IS HEREBY NOTIFIED for the information of the advocates, litigants and parties appearing in person that on **Wednesday, 12th March, 2025 at 02.30 p.m.:**

I

The Larger Bench comprising of the **Hon'ble Shri Justice M. S. Karnik**, the **Hon'ble Shri Justice Valmiki Menezes** and the **Hon'ble Ms. Justice Nivedita P. Mehta** will take up the matter, as per the board notified separately.

II

Soon after the Larger Bench work is over, the Regular Division Bench headed by **Hon'ble Shri Justice M. S. Karnik** will take up the matters as per the board notified.

III

Soon after the Larger Bench work is over, the **Hon'ble Shri Justice Valmiki Menezes**, will sit singly and take up the extant judicial assignment pertaining to Single Bench.

High Court of Bombay at Goa,
Porvorim, Goa.

Date : 10.03.2025

Sd/-
(Sudhir S. Shirgaonkar)
Registrar (Judicial)